Annexure – 4

Name of the corporate debtor: Nirmal Lifestyle Limited; Date of commencement of CIRP: 08-01-2026; List of creditors as on: 12-10-2026

List of Unsecured Financial Creditors (other than unsecured financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of claim	Amount covered by Guarantee	Whether related party?	% of voting share in CoC					
1	Bank of Baroda	23-01-2026	8,81,95,027	8,81,95,027	CD is Corporate Guarantor (Unsecured)	-		0.2935%	-	-	-	-	
2	Assets Care & Reconstruction Enterprises Limited	02-02-2026	56,19,19,031	56,19,19,031	Unseecured Creditor			1.8702%			-	-	
				-								-	
	Total		**65,01,14,058**	**65,01,14,058**		**-**		**2.1637%**	**-**	**-**	**-**	**-**	